

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1533
ANSWERED ON:03.03.2006
UNAUTHORISED CONSTRUCTION IN STATES
Sugavanam Shri E.G.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government has asked the State Governments to form a sub Committee of Experts to examine the issue of unauthorised constructions in the States;
- (b) if so, whether the State Governments have complied with the directions of the Union Government;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the steps taken by the Government to prevent the unauthorised constructions in various places?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a): No, Sir.

(b)to(d): Do not arise.

(e): Since Urban Development is a State subject, it is the responsibility of the State Governments & Urban Local Bodies to take necessary steps to prevent unauthorised constructions in various places.